

Government of Rajasthan
Justice Department

No:-F.1(10)/Meeting/Justice/2013-Part/507

Dated : 28-7-15

Circular

A circular vide F.1(10)/Meeting/Justice/2013-Part/301 dated 03.06.2015 was issued earlier for the appointment of the State Level Nodal officer as well department District Level Nodal officers. The appointment of the above officers is almost complete.

Now the Justice Department is on the mission mode for the expeditious deliverance of Justice to the concerned.

Each State Level Nodal officer may kindly be directed to review all cases, but on priority the Red category cases with OIC of each case along with the concerned-case-advocate with a sole purpose of the judicious disposal of the cases. A fortnight report on the review done, with the approval of the Administrative Head, must positively reach within 7 days of the review in the following format.

Fortnight Review of the Red Category Court Cases- by the State Nodal Officer.

Nodal Officer _____ Department _____

S.No.	Case Details	OIC Details	Advocate Details	Date of Review	Status of the case	Instruction given in the review meeting	Remarks (Nature of the Red category with the amount at stake if any.)

(Similar format for the non-Red Category case may be used).

DM
28-7-15

(Deepak Maheshwari)
Principal Secretary
Law, Legal Affairs & Justice

ACS/ Pr. Secretary/Secretary

State Level Nodal Officer

DM
28-7-15

(Deepak Maheshwari)
Principal Secretary
Law, Legal Affairs & Justice